NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/230/2016

NAME OF THE PETITIONER(S)

: Mrs. Ramalakshmi

NAME OF THE RESPONDENT(S)

: M/s Texline Fabrics India Private Limited & 3 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R S IVPSUBRAM ANIYAN.

P.M. VATSALA

Rep Councel Lr A-K-MYLSHMY
au SANKAR.V.

For behilion.

702 RI-R27 ROR R3

P.M. Vatsah
P.M. Vatsah

ORDER

Counsel representing both the parties are present and filed written submissions, serving copy of the same to the other side. Both the counsel sought time for submitting oral submissions, if required. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)